

16.56 hrs.

CHILD MARRIAGE RESTRAINT
(AMENDMENT) BILL

by Shri D. C. Sharma

Shri D. C. Sharma (Gurdaspur):
Mr. Chairman, Sir, my first duty is to congratulate you on becoming a member of the Panel of Chairmen. I am sure, you will discharge this duty as effectively as you have been doing in other fields.

I beg to move:

"That the Bill further to amend the Child Marriage Restraint Act, 1929 be circulated for the purpose of eliciting opinion thereon by the 31st October, 1963."

I want to draw the attention of the House to the statement of objects and reasons.

Mr. Chairman: May I suggest to the hon. Member that he may reserve his speech for the next occasion?

Shri D. C. Sharma: All right, Sir.

BUSINESS ADVISORY
COMMITTEE

THIRTEENTH REPORT

Shri Rane (Buldana): Sir, I beg to present the Thirteenth Report of the Business Advisory Committee.

16.58 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Monday, February 25, 1963/Phalguna 6, 1884 (Saka).